

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 68 of 2020

In the matter of:

Trinity Leisure Pvt. Ltd.

....Appellant

Vs.

Registrar of Companies, Mumbai, Maharashtra

....Respondent

Present:

**Appellant: Mr. Abhijeet Sinha, Mr. Shikhil Suri, Ms. Vinati Bhola,
Mr. Nirav Shrof and Ms. Vinisha Kaul, Advocates.**

Respondent:

ORDER

12.03.2020: Let notice be issued on Respondent by Speed Post. Requisites alongwith process fee, if not already filed, be filed by tomorrow. If the Appellant provides email address of the Respondent, let notice be also issued through email.

Place the case 'for admission (after notice)' on **23rd April, 2020**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

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